

NO.DLSA(UNA)/L.Aid/Advertisement/2019-  
OFFICE OF THE CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY,  
UNA, DISTRICT UNA, H.P.

To Dated: Una, the 5<sup>th</sup> August, 2019  
6<sup>th</sup>

The Chairman,  
Sub Divisional Legal Services Committee,  
Una, District Una, (HP)

The Chairman,  
Sub Divisional Legal Services Committee,  
Amb, District Una, H.P.

The Secretary,  
District Legal Services Authority,  
Una, District Una, H.P.

**Subject: Advertisement Notice.....Addendum/Corrigendum.**

Sir,


"Jai Hind"

In continuation of this office Advertisement Notice letter No. NO.DLSA(UNA)/L.Aid/Advertisement/2019-5249-5252 dated 16.07.2019, it is notified for the information of all concerned that 04 anticipated posts of Steno-Typist, Class-III (on contract basis, UR-3, SC-1) and 04 posts of Peon (class-IV on daily wage basis) are also likely to be filled up in various District Legal Services Authorities in the State of Himachal Pradesh as intimated by the Office of the Member Secretary, H.P. State Legal Services Authority, Shimla, vide Addendum/corrigendum No.112-LSA/Estt./Part-XI/2019-2469-2473 dated 31.07.2019 (copy enclosed).

You are therefore, requested to display the same on the Notice Board of District Legal Services Authority/Sub Divisional Legal Services Committees.


Encls. As Above.

Yours faithfully,

  
Chairman,  
District Legal Services Authority,  
Una, District Una, H.P.

ENDST. NO.DLSA(UNA)/L.Aid/Advertisement/2019- 1746 Dated:-05.08.2019

✓ Copy forwarded to the Assistant Programmer with the direction to upload the same on the website of District Courts, Una.

  
Chairman,  
District Legal Services Authority,  
Una, District Una, H.P.

No.112-LSA/Estt./Part-XI/2019/  
H.P. State Legal Services Authority,  
Block No.22, S.D.A. Complex, Kasumpti,  
Shimla-171 009

Dated Shimla-9 31<sup>st</sup> July, 2019

**ADDENDUM/CORRIGENDUM**

In continuation of this Authority Advertisement Notice No. No.112-LSA/Estt./ Part-XI/2019/2049-2053, dated 10.7.2019, it is notified for the information of all concerned that **04 (Four) anticipated posts of Steno-Typist, Class-III (On Contract Basis, UR-3, SC-1) and 04 (Four) posts of Peon (Class-IV on daily wage basis)** are also likely to be filed up in various District Legal Services Authorities in the State of Himachal Pradesh.

The desirous candidates may apply on the **prescribed format**, which is available on the website of this Authority [www.hpslsa.nic.in](http://www.hpslsa.nic.in). The last date for submission of the applications has been extended till **24<sup>th</sup> August, 2019** upto 5.00 p.m. The candidates who have already applied for a particular post need not to apply again.

As per the above advertisement dated 10.7.2019 published in **Dainik Jagran and Divya Himachal** on 11.7.2019, the candidate must possess the following speed in shorthand and typewriting on computers.

<u>Speed in Shorthand</u>		<u>Speed in Typing on Computer</u>	
English	Hindi	English	Hindi
60 WPM	60 WPM	25 WPM	25 WPM

Candidate should have the knowledge of word processing in Computer.

It is further clarified that as per the first proviso to Recruitment & Promotion Rules for the post of Steno-Typist, the candidate shall have to pass shorthand test in either of the language i.e. in Hindi or English at the prescribed speed at the time of initial recruitment.

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Provided further that the candidates will have to pass typewriting test in both the languages at the time of initial recruitment:

Provided further that the incumbent having passed shorthand in one language, at the time of initial recruitment at the prescribed speed, shall have to pass the shorthand test in second language within a period of three years from the date of appointment.

All other terms and conditions of advertisement dated 10.7.2019 will remain unchanged.

-sd-  
(Prem Pal Ranta)  
Member Secretary

H.P. State Legal Services Authority,  
Shimla-171009

Endst. No: As above

2469-2473


Dated

Shimla-9

31<sup>st</sup> July, 2019

Copy forwarded to:-

1. The Registrar General, High Court of Himachal Pradesh with a request to direct the concerned official to upload the same on the website of the Hon'ble High Court of Himachal Pradesh.
2. All the Chairmen and Secretaries, District Legal Services Authorities with a request to display the same on the notice board/website.
3. All the Regional/District/Sub Employment Exchanges in Himachal Pradesh with the request to direct **all the eligible candidates** to submit their applications on the **prescribed format** (available on the website of this Authority) alongwith **examination fee** and required documents before **the last date**, failing which the applications will be rejected.
4. The Advertisement Managers, Divya Himachal and Dainik Jagran with the request to publish the same and intimate the date of publication and copy of advertisement. **The advertisement expenses as per rates of Director, Information and Public Relations Department** will be borne and paid by this Authority.
5. Notice board and Website of the H.P. State Legal Services Authority.

  
Member Secretary